

Crushing capacity for oil seeds

787. SHRI PRAKASH VIR SHASTRI: Will the Minister of AGRICULTURE be pleased to state the total crushing capacity for various kinds of oil-seeds in the organised sector in the country during the Fourth Five Year Plan and as envisaged in the Fifth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE): No precise information is available on the installed capacity of the oil milling industry in the country. The installed capacity for vegetable oils by expeller process in the organised sectors is estimated to be 12 lakh tonnes per annum in terms of oilseeds.

In view of the large capacity already existing in the country, expansion of capacity for crushing of oilseeds is not envisaged. However, in the case of cottonseed crushing, the Govt. is encouraging to have further capacity and the present position of cottonseed crushing is as under:—

	(lakh tonnes)
Capacity approved	19.67
Sponsored by DGTD	1.68
Capacity installed	10.12
Capacity requirement in 1978-79	43.20*

*It is estimated that all the cottonseed available in the country in 1978-79 will be crushed for which the availability will be 43.20 lakh tonnes. Hence the same capacity will be required in 1978-79.

The capacity at present registered in the D. G. T. D. for the manufacture of various vegetable oils by solvent extraction process is 23.13 lakh tonnes in terms of expeller oilcakes.

Ration cards for the Distribution of Fertilizers

788. SHRI SANAT KUMAR RAHA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government proposes to introduce ration card system in all the States to ensure fair and equitable distribution of fertilisers to farmers; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE): (a) There is no such scheme under consideration of the Government of India. The Government of India makes only State-wise allocations of fertilisers from imports and domestic production. The system of interval distribution within a State is left to the State Government concerned. It is for the State Governments to decide whether a card system is to be introduced to ensure a fair distribution of fertilisers to the farmers.

(b) Does not arise.

Smuggling of rice from Uttar Pradesh to Deficit States

789. SHRI S. KUMARAN: Will the Minister of AGRICULTURE be pleased to state

(a) whether it is a fact that rice is being smuggled out from Uttar Pradesh to the deficit States in the guise "paddyseeds" with forged certificates procured from the officials in the National Seeds Corporation; and

(b) if so, the details thereof and the action taken against the officials connected therewith?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C. SUBRAMANIAM): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

खाद्य सुरक्षा संबंधी विश्व नीति

790. श्री ओउम् प्रकाश त्यागी: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि खाद्य तथा कृषि संगठन के महानिदेशक ने विश्व-व्यापी मुखमरी और खाद्य मंडल को दृष्टि में रखते हुए संयुक्त राष्ट्र संघ को 'खाद्य सुरक्षा संबंधी विश्व नीति' का मुझाव दिया है जिस से मंडल के समय किसी देश को सहायता मिल सके ;